

CENTRAL INFORMATION COMMISSION

Room No. 308, B-Wing, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066

File No. CIC/LS/C/2009/000333

Complainant : Shri Ashok Kumar Tripathi
Public Authority : Ministry of Labour & Employment
(through Shri Devender Singh, Director & Shri K.C. Sethi, Asst. Director)
Date of Hearing : 29.6.2009
Date of Decision : 29.6.2009

Facts

Shri Tripathi has filed the present complaint before the Commission against non-supply of information to him. The Ministry of Labour and employment has, however, informed Shri Tripathi that the matter does not pertain to Central Government but relates to the Govt. of UP.

DECISION

2. In view of the above, the complaint is dismissed.
3. A copy of Shri Tripathi's letter may be sent to the Chief Information Commissioner, UP, Lucknow, for appropriate action at his end.

Sd/-
(M.L. Sharma)
Central Information Commissioner

Authenticated true copy. Additional copies of orders shall be supplied against application and payment of the charges, prescribed under the Act, to the CPIO of this Commission.

(K.L. Das)
Assistant Registrar

Addresses of parties :-

1. Shri Devender Somgaj,
Director,
M/o Labour & Employment
Sharam Shakti Bhawan, Rafi Marg
New Delhi.
2. Shri Ashok Kr. Tripathi,
Ward No. 9, H.No. 2028
Kulpahar Mahoba,
Uttar Pradesh
3. Shri Gyanender Sharma
Chief Information Commissioner (UP)
615A, 6th Floor, Indira Bhawan,
Ashok Marg, Lucknow-226001